NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.44/(MAH)/2016 CA No.

CORAM:

6

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: Shri Gautam Kantilal Pandhi

V/s. M/s. Shreenath Carbons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Anshul Phath PCS

Lear Petitioner

1. PCS

<u>ORDER</u>

TCP No.44/397-398/NCLT/MB/MAH/2016

- 1. None present. The pleadings are not complete. Only the Petition is on record. A Notice is required to be given by the Registry directing the respondent to file the Reply on or before 20.02.2017 and thereafter a Rejoinder, if any, within two weeks time.
- 2. Registry is directed to issue notice of appearance to both the sides intimating the next date of hearing **16**th **March**, **2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

7th February, 2017.